NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.31/Chd/Hry/2018

In the matter of	:	
Satish G.Hirem	ath.	Petitioner.
	Versus.	
Sun-n-Shade H	Holding Pvt. Ltd.	Respondent.
Present:	None.	
	The Hon'ble Member (Judicial) i	is on official tour, hence the
matter is adjou	rned to 07.03.2018.	
		Sd/- Court Officer.
February 20, 20	018.	